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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI


No. 30663-30702
/Genl./West/THC/2024

Dated, Delhi the 03/10/24

Sub.- Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State of NCT of Delhi Vs Tarif Singh).

Forwarded copy of Letter No. 33514-33529/R.R (Sessions)/South/Saket/2024 Dated 28.09.2024 Bearing Diary No. 9465 Dated 30.09.2024 received, on the subject cited above, from Ms. Neha, Addl. Sessions Judge (SFTC)/Ld. Officer In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi along with Mark 'A' (Record of 137 cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2011 and MACT Cases for the year 2009) for information and necessary action i.e. **sending the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Mark 'A' (Record of 137 cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2011 and MACT Cases for the year 2009) to Record Room Civil through Official E-Mail ID : rrst.ddc@gov.in within 15 days to:-**

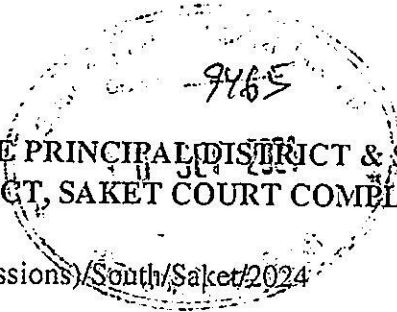
1. All the Ld. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi with the request to download the Mark 'A' (Record of 137 cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2011 and MACT Cases for the year 2009) from the Centralized Website or from the Layers for necessary action/ compliance.
2. All the Ld. Presiding Officers MACT Courts, West District, Tis Hazari Courts, Delhi with the request to download the Mark 'A' (Record of 137 cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2011 and MACT Cases for the year 2009) from the Centralized Website or from the Layers for necessary action/ compliance.
3. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Official/Officer to upload the same on Centralized Website as well as on the Website of West District.
4. PS to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Official/Officer to upload the same on LAYERS.


(Ajay Gupta)
District Judge (Commercial Court) - 05/
Officer In-charge, General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

As Officer

05
01/10/24



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

33514-33529

No. _____/R.R (Sessions)/South/Saket/2024

Dated: 28/9/24

To.

The Ld. Principal District & Sessions Judges,
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East
KKD/ Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as
contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst.No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of
Delhi.

Respected Sir/Madam,

It is to apprise you that record of 137 cases in which all Criminal Appeals/Revisions,
Complaint Cases of Electricity Act for the year, 2011 and MACT cases for the year 2009 in Record
Room (Sessions), South District have to be weeded out. A list of these files is placed at Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at
the earliest as to whether any appeal in respect of matters shown in Mark-A are pending before the
Trial Courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-A with this letter on *layers*
to onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to
circulate the same to the courts of their district and confirmation be also sent to Record Room
Civil through official e-mail id of rrst.ddc@gov.in within 15 days. If reply not received at
the stipulated time, it will presumed that there is no Appeal/Revision or any other matter is
pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South
District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

OC/Gand-west
vmm

(NEHA)
Addl. Sessions Judge (SFTC)
Officer-In-Charge, Record Rooms,
South District, Saket Courts complex,
New Delhi.

Encl. : Mark-A.

PD & SJ (west)
30/09/2024

LIST OF CASES TO BE WEEDED OUT

SL NO.	CASE NO.	CASE TITLE	COURT NAME	DATE OF DECISION	DECIDED AS	GOSHWARA NO.
1	CA 02/2011	MONIKA SAXENA V/S HARISHCHAND SAXENA	MS. RAJ RANI MITRA ASJ-05 SE	14.02.2011	COMPROMISED	7/F/2011
2	CA 117/10	ASHISH GULABANI V/S MUSKAN GULABANI	SH. VINAY KUMAR KHANNA ASJ-4 SE	04.01.2011	COMPROMISED	14/F/2011
3	CR 72/10	DEVIKA NANDAN V/S STATE	SH. VINAY KUMAR KHANNA ASJ-4 SE	27.01.2011	COMPROMISED	27/F/2011
4	CA 80/10	RAMANJEET KAUR V/S JEET KAUR	SH. VINAY KUMAR KHANNA ASJ-4 SE	15.01.2011	COMPROMISED	40/F/2011
5	CR 81/10	RAMANJEET KAUR V/S JEET KAUR	SH. AJAY KUMAR JAIN ASJ-03 SE	15.01.2011	COMPROMISED	41/F/2011
6	CA 135/ 10	AMRIL NARAIN V/S SUNIL KUMAR MEHRA	SH. VINAY KUMAR KHANNA ASJ-4 SE	31.01.2011	COMPROMISED	35/F/2011
7	CR 71/10	PRATEEK SRIVASTVA V/S M.TECH DEVELOPERS LTD	SH. DINESH KUMAR SHARMA ASJ-02 S	11.01.2011	COMPROMISED	62/F/2011
8	CA 38/10	NEXUS AGRO OIL IND.LTD V/S DEVASHA EXPORTS LTD	SH. AJAY KUMAR JAIN ASJ-03 SE	08.02.2011	COMPROMISED	101/F/2011
9	CA 68/10	RAJKUMAR BHATI V/S SH. KASHI RAM	SH. AJAY KUMAR JAIN ASJ-03 SE	09.02.2011	COMPROMISED	103/F/2011
10	CA 86/10	KASHI RAM V/S STATE	SH. AJAY KUMAR JAIN ASJ-03 SE	09.02.2011	COMPROMISED	104/F/2011
11	CA 18/10	MOHINDER SANI V/S M.L SHARMA	SH. AJAY KUMAR JAIN ASJ-03 SE	10.02.2011	COMPROMISED	106/F/2011
12	CR 91/10	BALVINDER SINGH V/S KULBIR SINGH	SMT. PINKI ASJ-01 SE	02.02.2011	COMPROMISED	128/F/2011
13	CR 92/10	BALVINDER SINGH V/S KULBIR SINGH	SMT. PINKI ASJ-01 SE	02.02.2011	COMPROMISED	129/F/2011
14	CA 8/09	KP GUPTA V/S STATE	SMT. PINKI ASJ-01 SE	04.02.2011	COMPROMISED	130/F/2011
15	CA 3/11	MALTI SAINI V/S RS SAINI	SMT. PINKI ASJ-01 SE	22.03.2011	COMPROMISED	147/F/2011
16	CR 13/11	VEENA KUMAR & ORS V/S KULDEEP KAU & ORS	SH. VINAY KUMAR KHANNA ASJ-4 SE	21.02.2011	COMPROMISED	160/F/2011
17	SUIT NO. 220/08	PUSHPA V/S PANNA LAL MISHRA & ORS	SH. JPS MALIK MACT-15 PHC	16.05.2009	COMPROMISED	15/D/2009
18	SUIT NO. 697/08	DEVA RAM V/S PANNA LAL MISHRA	SH. JPS MALIK MACT-15 PHC	16.05.2009	COMPROMISED	16/D/2009
19	SUIT NO. 122/05	NEELAM V/S ATTAR SINGH	SH. JPS MALIK MACT-15 PHC	16.05.2009	COMPROMISED	17/D/2009
20	EX. 75/08	RAJNISH RAI V/S SUNIL KUMAR	SMT. REENA SINGH NAG MACT-1 PHC	21.08.2009	COMPROMISED	131/D/2009
21	SUIT NO. 585/04	AJAY SHANKAR V/S MAHESH SHARMA	SH. JPS MALIK MACT PHC	16.01.2009	COMPROMISED	201/D/2009
22	SUIT NO. 570/06	RAMESH SINGH V/S SATISH KUMAR	SH. JPS MALIK MACT PHC	16.01.2009	COMPROMISED	207/D/2009
23	SUIT NO. 483/07	HARI SINGH V/S SQN. LD. SANJAY SANDHWAR ETC.	SH. JPS MALIK MACT PHC	20.02.2009	COMPROMISED	231/D/2009
24	SUIT NO. 223/07	MOHD. MUJEEB V/S SUBHASH CHAND CHHAWARA	SH. JPS MALIK MACT PHC	13.01.2009	COMPROMISED	240/D/2009
25	SUIT NO. 72/08	USMAN V/S NATIONAL INSURANCE CO. LTD	SH. JPS MALIK MACT PHC	16.01.2009	COMPROMISED	243/D/2009
26	SUIT NO. 90/09	MAYA V/S RAKESH KUMAR	SH. JPS MALIK MACT PHC	16.02.2009	COMPROMISED	244/D/2009
27	SUIT NO. 94/08	GAURAV V/S MANOJ MANJHI	SH. JPS MALIK MACT PHC	17.02.2009	COMPROMISED	246/D/2009
28	SUIT NO. 49/09	RAM SINGH V/S RAMESH CHAND	SH. JPS MALIK MACT PHC	20.02.2009	COMPROMISED	255/D/2009
29	SUIT NO. 310/08	RATAN SANDEEP V/S KAPIL BATHLA	SH. JPS MALIK MACT PHC	20.02.2009	COMPROMISED	257/D/2009
30	SUIT NO. 545/06	SAHUKAR ALI V/S DILBAGH RAI	SH. JPS MALIK MACT PHC	20.02.2009	COMPROMISED	258/D/2009
31	SUIT NO. 550/08	HARVEEN PAWAN V/S MAHIPAT SINGH	SH. JPS MALIK MACT PHC	20.03.2009	COMPROMISED	273/D/2009
32	SUIT NO. 289/08	POONAM SINGH V/S MOHAN LAL	SH. JPS MALIK MACT PHC	17.04.2009	COMPROMISED	285/D/2009
33	SUIT NO. 537/08	PRAVEEN V/S NIRANJAN	SH. JPS MALIK MACT PHC	20.03.2009	COMPROMISED	290/D/2009
34	SUIT NO. 347/07	AQIL RAZA KHAN V/S ORIENTAL INSURANCE COMPANY	SH. JPS MALIK MACT PHC	17.04.2009	COMPROMISED	308/D/2009
35	SUIT NO. 319/07	ARUN KUMAR V/S HARVIR SINGH	SH. JPS MALIK MACT PHC	21.04.2009	COMPROMISED	311/D/2009
36	SUIT NO. 233/08	LAXMAN RAWAT V/S UIC	MRS. REENA SINGH NAG MACT-15 PHC	20.10.2009	COMPROMISED	411/D/2009
37	SUIT NO. 217/07	YASH GOEL V/S AJAY SHANKAR	MRS. REENA SINGH NAG MACT-15 PHC	16.09.2009	COMPROMISED	392/D/2009
38	SUIT NO. 28/09	K. KUNJUMON V/S SUSHIL KUMAR	MRS. REENA SINGH NAG MACT-15 PHC	16.03.2009	COMPROMISED	388/D/2009
39	SUIT NO. 326/09	NIMATYA DEVI V/S PD RAJPUT	MRS. REENA SINGH NAG MACT-15 PHC	16.09.2009	COMPROMISED	385/D/2009
40	SUIT NO. 619/09	NEHA V/S SHAMSHER SINGH	MRS. REENA SINGH NAG MACT-15 PHC	16.09.2009	COMPROMISED	384/D/2009

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41	SUIT NO. 218/07	VINAYAK GOEL V/S AJAY SHANKAR TIWARI	MRS. REENA SINGH NAG MACT-15 PHC	16.09.2009	COMPROMISED	383/D/2009
42	SUIT NO. 811/08	KAMLESH KUMAR V/S CHANDAN SINGH	MRS. REENA SINGH NAG MACT-15 PHC	16.09.2009	COMPROMISED	378/D/2009
43	SUIT NO. 231/09	PRIYOJAN SINGH V/S UMED SINGH	MRS. REENA SINGH NAG MACT-15 PHC	12.10.2009	COMPROMISED	374/D/2009
44	SUIT NO. 138/09	SMT KRISHAN DEVI V/S SUNIL KATARIA	MRS. REENA SINGH NAG MACT-15 PHC	8.10.2009	COMPROMISED	371/D/2009
45	SUIT NO. 158/09	MOHAN LAL V/S SWINKI ARORA	MRS. REENA SINGH NAG MACT-15 PHC	29.09.2009	COMPROMISED	358/D/2009
46	SUIT NO. 21/8	AKSHAY LAL V/S RELIENCE GENERAL INSURANCE CO.	MRS. REENA SINGH NAG MACT-15 PHC	24.09.2009	COMPROMISED	355/D/2009
47	SUIT NO. 853/08	IRSHAD MALIK V/S HARISH	SH. JPS MALIK MACT PHC	20.03.2009	COMPROMISED	330/D/2009
48	SUIT NO. 513/08	YASHIN V/S DHARMENDER KUMAR	SH. JPS MALIK MACT PHC	20.03.2009	COMPROMISED	329/D/2009
49	SUIT NO. 359/08	NABOO RAM V/S KAVERI INFRASTRUCTURE LTD.	SH. JPS MALIK MACT PHC	20.03.2009	COMPROMISED	328/D/2009
50	SUIT NO. 337/05	DEO PRABHAKAR MISHRA V/S GURDEV SINGH	SH., SANJAY KUMAR AGGARWAL MACT-4 PHC	10.01.2009	COMPROMISED	490/D/2009
51	SUIT NO. 24/08	RAVI SHRAMA V/S RAJU KAPOOR	SH., SANJAY KUMAR AGGARWAL MACT-4 PHC	10.01.2009	COMPROMISED	489/D/2009
52	SUIT NO. 09/08	AMIT KUMAR V/S RELIANCE GEN & ORS	SH., SANJAY KUMAR AGGARWAL MACT-4 PHC	10.01.2009	COMPROMISED	488/D/2009
53	SUIT NO. 336/05	RAMESH KUMAR V/S GURDEV SINGH	SH., SANJAY KUMAR AGGARWAL MACT-4 PHC	10.01.2009	COMPROMISED	487/D/2009
54	SUIT NO. 32/06	KALIYAMMA V/S VINOD KUMAR	SH., SANJAY KUMAR AGGARWAL MACT-4 PHC	10.01.2009	COMPROMISED	486/D/2009
55	SUIT NO. 355/07	CHETAN PRAKASH V/S OIC & ORS	SH., SANJAY KUMAR AGGARWAL MACT-4 PHC	10.01.2009	COMPROMISED	485/D/2009
56	SUIT NO. 84/09	GEETA DEVI V/S SANTOSH KUMAR	MRS. REENA SINGH NAG MACT-15 PHC	21.12.2009	COMPROMISED	477/D/2009
57	SUIT NO. 379/08	NEELAM V/S BAJAJ ALLIANZ	MRS. REENA SINGH NAG MACT-15 PHC	14.12.2009	COMPROMISED	471/D/2009
58	SUIT NO. 293/09	NARAYAN VERMA V/S ASHOK KUMAR	MRS. REENA SINGH NAG MACT-15 PHC	3.12.2009	COMPROMISED	456/D/2009
59	SUIT NO. 756/08	FAIZ MOHAMMAD V/S NIKHILESH KUMAR	MRS. REENA SINGH NAG MACT-15 PHC	26.11.2009	COMPROMISED	447/D/2009
60	SUIT NO. 448/08	RAJO V/S AMIT BHARGVA	MRS. REENA SINGH NAG MACT-15 PHC	21.11.2009	COMPROMISED	443/D/2009
61	SUIT NO. 671/08	SHYAM SUNDER V/S ARVIND KUMAR	MRS. REENA SINGH NAG MACT-15 PHC	20.11.2009	COMPROMISED	441/D/2009
62	SUIT NO. 79/09	BHARAT V/S CHAMAN LAL	MRS. REENA SINGH NAG MACT-15 PHC	19.11.2009	COMPROMISED	439/D/2009
63	SUIT NO. 292/09	RANBIR SINGH V/S NATIONAL INC CO.	MRS. REENA SINGH NAG MACT-15 PHC	19.11.2009	COMPROMISED	438/D/2009
64	SUIT NO. 88/09	ROHTASH KUMAR V/S DEEPAK KUMAR	MRS. REENA SINGH NAG MACT-15 PHC	19.11.2009	COMPROMISED	436/D/2009
65	SUIT NO. 363/08	JOY RAJ V/S OM PRAKASH	MRS. REENA SINGH NAG MACT-15 PHC	18.11.2009	COMPROMISED	435/D/2009
66	SUIT NO. 7/09	SON DEI V/S RN SHARMA	MRS. REENA SINGH NAG MACT-15 PHC	16.11.2009	COMPROMISED	433/D/2009
67	SUIT NO. 331/8	BHOLA V/S MAHINDER SINGH	MRS. REENA SINGH NAG MACT-15 PHC	13.11.2009	COMPROMISED	430/D/2009
68	SUIT NO. 120/09	PARA DEVI V/S VIJAY PRAKASH	MRS. REENA SINGH NAG MACT-15 PHC	5.11.2009	COMPROMISED	421/D/2009
69	SUIT NO. 128/08	GAURAV GUPTA V/S NIC	MRS. REENA SINGH NAG MACT-15 PHC	27.10.2009	COMPROMISED	417/D/2009
70	SUIT NO. 35/08	VINOD KUMAR V/S ASHOK KUMAR Q	MRS. REENA SINGH NAG MACT-15 PHC	20.10.2009	COMPROMISED	413/D/2009
71	SUIT NO. 278/09	USHA V/S SANDEEP BHANDARI	MRS. REENA SINGH NAG MACT-15 PHC	20.10.2009	COMPROMISED	412/D/2009
72	SUIT NO. 190/08	AVINASH V/S NIC & ORS	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	14.02.2009	COMPROMISED	520/D/2009
73	SUIT NO. 88/08	ANIL KUMAR PANDEY V/S HARE RAM	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	14.2.2009	COMPROMISED	521/D/2009
74	SUIT NO. 406/07	MAHESH RAJJADA V/S SUNDER	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	14.2.2009	COMPROMISED	522/D/2009
75	SUIT NO.95/06	KALAIARASAN & ORS V/S VINOD KUMAR & ORS	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	14.2.2009	COMPROMISED	523/D/2009
76	SUIT NO. 514/06	RAJBIR SINGH V/S UIIC & ORS	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	14.2.2009	COMPROMISED	524/D/2009
77	SUIT NO. 424/07	PARMAL SHARMA V/S DHARMENDER & ORS	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	11.04.2009	COMPROMISED	574/D/2009
78	SUIT NO. 205/07	DHANWANTI DEVI V/S BHAGWATI PRASAD & ORS	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	11.04.2009	COMPROMISED	575/D/2009
79	SUIT NO. 634/08	KISHAN LAL V/S OIC & ORS	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	11.04.2009	COMPROMISED	576/D/2009
80	SUIT NO. 295/07	KAUSHALYA DEVI V/S PREM SINGH & ORS	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	9.05.2009	COMPROMISED	592/D/2009
81	SUIT NO. 242/08	RADHA DEVI V/S MRITUNJAY KUMAR PANDEY	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	9.05.2009	COMPROMISED	593/D/2009
82	SUIT NO. 350/04	KALLU V/S OIC & ORS	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	9.05.2009	COMPROMISED	594/D/2009
83	SUIT NO. 618/09	RAJESH KUMAR DUBEY V/S KULDEEP	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	24.09.2009	COMPROMISED	695/D/2009

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84	SUIT NO. 184/08	MAHAPARA V/S RELIENCE GEN INS CO.	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	25.09.2009	COMPROMISED	697/D/2009
85	SUIT NO. 186/06	MURTI DEVI & ORS V/S NIA & ORS	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	30.09.2009	COMPROMISED	698/D/2009
86	SUIT NO. 271/7	VIPIN KUMAR V/S BALJEET KUMAR	MRS. REENA SINGH NAG MACT-15 PHC	20.10.2009	COMPROMISED	714/D/2009
87	SUIT NO. 464/7	BINDA LAL SHAH V/S ASHUTOSH	MRS. REENA SINGH NAG MACT-15 PHC	30.10.2009	COMPROMISED	715/D/2009
88	SUIT NO. 1024/02	RAM BRIG DAS V/S BISHAN DAYAL	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	03.10.2009	COMPROMISED	718/D/2009
89	SUIT NO. 754/08	RISHIPAL SINGH V/S RELIENCE GEN INC CO.	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	03.10.2009	COMPROMISED	719/D/2009
90	SUIT NO. 148/08	SUMAN DEVI V/S BIR SINGH & ORS	MRS. REENA SINGH NAG MACT-15 PHC	21.10.2009	COMPROMISED	414/D/2009
91	SUIT NO. 018/09	NEWRASI DEVI V/S SONI	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	09.10.2009	COMPROMISED	727/D/2009
92	SUIT NO. 223/09	NAWAL KISHORE V/S RAGHUBINDER TRIPHATI	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	10.10.2009	COMPROMISED	728/D/2009
93	SUIT NO. 513/08	P[ARMEET SINGH V/S ATTAR SINGH	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	10.10.2009	COMPROMISED	729/D/2009
94	SUIT NO. 70/06	KHUSALI RAM V/S BITTU SINGH	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	13.10.2009	COMPROMISED	732/D/2009
95	SUIT NO. 533/08	RAM SARAN V/S ROBINSON & ORS	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	23.10.2009	COMPROMISED	738/D/2009
96	SUIT NO. 040/09	NAZIR ANSARI V/S ARVINDER KUMAR	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	23.10.2009	COMPROMISED	739/D/2009
97	SUIT NO. 272/08	PRIYA V/S RELIENCE GEN INS CO.	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	24.10.2009	COMPROMISED	742/D/2009
98	SUIT NO. 271/08	PRINCE V/S RELIENCE GEN INS CO.	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	24.10.2009	COMPROMISED	745/D/2009
99	SUIT NO. 005/09	NEERU V/S UIIC	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	26.10.2009	COMPROMISED	746/D/2009
100	SUIT NO. 193B/09	SUNDER DASS V/S AJAY KUMAR	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	28.10.2009	COMPROMISED	747/D/2009
101	SUIT NO. 193/09	RAMESH KUMAR V/S AJAY KUMAR	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	28.10.2009	COMPROMISED	748/D/2009
102	SUIT NO. 261/08	TRIVENI PRASAD V/S OIC	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	14.11.2009	COMPROMISED	766/D/2009
103	SUIT NO. 125/09	BADAN SINGH V/S ATUL SAROHA	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	14.11.2009	COMPROMISED	767/D/2009
104	SUIT NO. 113/09	BHURE SINGH V/S SHIVA NAND	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	14.11.2009	COMPROMISED	768/D/2009
105	SUIT NO. 187/09	MAHESH BHATT V/S UMA SHANKAR	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	14.11.2009	COMPROMISED	769/D/2009
106	SUIT NO. 005/09	REHANA KHATOON V/S VEER KUMAR	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	19.11.2009	COMPROMISED	775/D/2009
107	SUIT NO. 124/09	MANOJ KUMAR V/S ID MOHD	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	04.12.2009	COMPROMISED	785/D/2009
108	SUIT NO. 86/06	RAGHUNATH V/S JEEVAN YADAV	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	04.12.2009	COMPROMISED	787/D/2009
109	SUIT NO. 237/09	RAJJO V/S AMOD BHATNAGAR	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	14.12.2009	COMPROMISED	794/D/2009
110	SUIT NO. 30/08	VIDYA DEVI V/S NIC CO LTD.	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	1.12.2009	COMPROMISED	803/D/2009
111	SUIT NO. 389/07	UJAR V/S RELIENCE GEN CO LTD	SH. SANJAY KUMAR AGGARWAL MACT-4 PHC	23.1.2009	COMPROMISED	830/D/2009
112	CA 107/10	VIPIN KUMAR JAIN V/S SANTOSH KUMAR MANGAL	SH. VINAY KUMAR KHANNA ASJ-4 SE	05.03.2011	COMPROMISED	225/F/2011
113	CA 106/10	KAVITA JAIN V/S SANTOSH KUMAR JAIN	SH. VINAY KUMAR KHANNA ASJ-4 SE	05.03.2011	COMPROMISED	226/F/2011
114	CA 108/10	GLOBAL INFOCON LTD V/S SANTOSH KUMAR MANGAL	SH. VINAY KUMAR KHANNA ASJ-4 SE	05.03.2011	COMPROMISED	227/F/2011
115	CA 1232/10	AMRIT NARAIN V/S SUNIL KUMAR MEHRA	SH. VINAY KUMAR KHANNA ASJ-4 SE	31.3.2011	COMPROMISED	231/F/2011
116	CA 125/10	AMRIT NARAIN V/S SUNIL KUMAR MEHRA	SH. VINAY KUMAR KHANNA ASJ-4 SE	31.3.2011	COMPROMISED	233/F/2011
117	CA 124/10	AMRIT NARAIN V/S SUNIL KUMAR MEHRA	SH. VINAY KUMAR KHANNA ASJ-4 SE	31.3.2011	COMPROMISED	234/F/2011
118	CA 08/10	SANJAY KUMAR PRATAP V/S RC SHARMA	SH. ATUL KUMAR GARG ASJ-4 SKT	11.01.2011	COMPROMISED	236/F/2011
119	CA 16/11	TARUN SINGH V/S SHIVAM ENGINEERS	SH. ATUL KUMAR GARG ASJ-4 SKT	23.02.2011	COMPROMISED	236/F/2011
120	CC NO. 168/10	BSES R.P LTD V/S NARENDER KUMAR	SH. YASHWANT KUMAR ASJ-314 SKT	6.01.2011	COMPROMISED	251/F/2011
121	CA 02/10	HOPE EXPORTS V/S JOGINDER SINGH	SH. ATUL KUMAR GARG ASJ-4 SKT	25.03.2011	COMPROMISED	346/F/2011
122	CC NO. 456/08	BSES R.P LTD V/S JOGINDER SINGH & ETC	SH. YASHWANT KUMAR ASJ-314 SKT	6.01.2011	COMPROMISED	274/F/2011
123	CC NO. 304/08	BSES R.P LTD V/S GULAB	SH. YASHWANT KUMAR ASJ-314 SKT	7.01.2011	COMPROMISED	348/F/2011
124	CC NO. 102/10	BSES R.P LTD V/S K. BABU & ETC	SH. YASHWANT KUMAR ASJ-314 SKT	10.01.2011	COMPROMISED	349/F/2011
125	CC NO. 1/09	BSES R.P LTD V/S SHAKUNTLA DEVI	SH. YASHWANT KUMAR ASJ-314 SKT	10.01.2011	COMPROMISED	350/F/2011
126	CC NO. 423/09	BSES R.P LTD V/S MOHAN LAL	SH. YASHWANT KUMAR ASJ-314 SKT	11.01.2011	COMPROMISED	354/F/2011
						355/F/2011

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127	CC NO. 120/10	BSES R.P LTD V/S KANWAR DEEP SINGH & ETC	SH. YASHWANT KUMAR ASJ-314 SKT	13.01.2011	COMPROMISED	362/F/2011
128	CC NO. 1275/07	BSES R.P LTD V/S SHER KHAN	SH. YASHWANT KUMAR ASJ-314 SKT	15.01.2011	COMPROMISED	367/I/2011
129	CC NO. 891/07	BSES R.P LTD V/S VIJAY PATHAK	SH. YASHWANT KUMAR ASJ-314 SKT	13.01.2011	COMPROMISED	368/F/2011
130	CC NO. 427/09	BSES R.P LTD V/S KIRAN SAINI & ETC	SH. YASHWANT KUMAR ASJ-314 SKT	17.01.2011	COMPROMISED	370/F/2011
131	CC NO. 107/10	BSES R.P LTD V/S SURAJ & ETC	SH. YASHWANT KUMAR ASJ-314 SKT	20.01.2011	COMPROMISED	376/F/2011
132	CC NO. 104/10	BSES R.P LTD V/S NEETU & ETC	SH. YASHWANT KUMAR ASJ-314 SKT	24.01.2011	COMPROMISED	382/F/2011
133	CC NO. 144/10	BSES R.P LTD V/S HOSHALA SHARMA	SH. YASHWANT KUMAR ASJ-314 SKT	25.01.2011	COMPROMISED	387/F/2011
134	CC NO. 462/08	BSES R.P LTD V/S MEHTAB BEGUM & ETC	SH. YASHWANT KUMAR ASJ-314 SKT	28.01.2011	COMPROMISED	395/F/2011
135	CC NO. 205/10	BSES R.P LTD V/S SUBHAM NAGAR	SH. YASHWANT KUMAR ASJ-314 SKT	28.01.2011	COMPROMISED	396/F/2011
136	CC NO. 238/09	BSES R.P LTD V/S RAM NIWAS SINGHAL	SH. YASHWANT KUMAR ASJ-314 SKT	29.01.2011	COMPROMISED	397/F/2011
137	CC NO. 118/10	BSES R.P LTD V/S JAI PAL SINGH	SH. YASHWANT KUMAR ASJ-314 SKT	14.01.2011	SETTLED	363/F/2011